

plan should be formulated to control the floods. For this, the funds provided for flood relief should be utilised to control the floods. I am confident that the Government will constitute an expert body for studying this problem and on the basis of its suggestions, a long-term plan will be drawn up to control the floods.

(II) Need to start work on the proposed Hasanpur-Sakri and Darbhanga-Samastipur rail-war lines.

SHRI RAM BHAGAT PASWAN (Rosa): The Railway Ministry has accorded sanction for laying Hasanpur-Sakri narrow gauge line and Darbhanga-Samastipur broad gauge line under North Eastern Railway in Bihar. But these two lines have been given second and ninth place respectively in the budget for 1987-88 under the head 'Works'. This has caused resentment among the people of North Bihar. In the absence of this facility, the North Bihar has been lagging far behind in development and means of transport. Inaugural ceremonies for laying these two lines were performed by the former Railway Ministers, late Shri Lalit Narayan Mishra and Shri Kedar Pandey. The work had started but was suspended later on. This is injustice to the people of North Bihar. Railway services in North Bihar are almost non-existent. People mostly travel by private buses which is resulting in losses worth crores of rupees to the Government of India.

I, therefore, urge that immediate action be taken to lay Hasanpur-Sakri narrow gauge line and Darbhanga-Samastipur broad gauge line and the trains which had been cancelled should be re-started. The Ministry of Railways has sanctioned laying of these two lines in its Budget for 1987-88 and as such, construction work should be started without any delay.

(III) Need to direct Madhya Pradesh Government to ensure payment of salary to aided

school teachers as per prescribed scales.

SHRI M.L. JHIKRAM (Mandla): The teachers and other employees of semi-Government aided private school should get their salary in the present scales of pay as per rules, but it is not being done. They are being paid less by the managements of these institutions, though receipt is obtained from them for the full amount payable to them as per the prescribed scales. In this way, the teachers are being exploited by the managements of the said schools. I request the Government to take steps to stop this sort of exploitation.

Government aid should be stopped forthwith to such institutions as these have made education a business by indulging in such illegal acts. The teachers of Banwasi Sewa Mandal are still being paid their salary as per the old scales. This has caused discontentment amongst the teachers. It is very essential that the teachers are paid salary as per the present scale. As such, the hon. Minister of Welfare is requested to direct the Tribal Welfare Department of the Government of Madhya Pradesh to take necessary action in the matter.

[English]

(IV) Lathi charge by the Police on the demonstrators of Janata Party near Akashwani Bhawan on 10th August, 1987 protesting against partisan use of TV and AIR.

PROF. MADHU DANDAVATE (Rajapur): Sir, the Janata Party is observing 'August Kranti Week' from 9th August to 15th August 1987 to protest against rampant corruption, rising prices, growing unemployment and increasing hardships to the *kisans*.

On 10th August, after a large number of volunteers offered *Satyagraha* near the Boat Club, some volunteers of the Janata Party went to the Akashwani Bhawan to demonstrate their protest against the partisan use of the Television and All India Radio, totally ignoring the 'August Kranti Week' programme.

Though the demonstrators were peace-

[Prof. Madhu Dandavate]

ful, they were mercilessly lathi-charged by the police, causing severe injuries to some.

While protesting against the wanton lathi-charge by the police, I demand statement by the Home Minister or by the Minister for Information and Broadcasting on the episode.

(v) Need to ensure smooth flow of vehicular traffic of Zoji-La on the Srinagar-Leh highway.

SHRI P. NAMGYAL (Ladakh): Sir, the tragedy which had resulted in the deaths of over hundred people at the Zoji-La on the Srinagar-Leh highway in October last year as a result of sudden and early snowfall, appears to have been forgotten. The Border Roads Organisation, the Army authorities and the civilian agencies are supposed to work in close coordination for regular and smooth flow of traffic on the Zoji-La, but unfortunately, no coordination is seen. Lately, the Border Roads Organisation has stopped the realignment works at the Zoji-La, reportedly on the advice of the Army authorities. Sonamarg to Kargil, vehicular journey has become a two-day affair instead of the usual few hours journey. Civilian passengers and tourists travelling in buses are put to great inconvenience. The civilian traffic personnel posted for regulation of civil traffic do not take interest in smooth flow of traffic. Stocking of essential commodities for Ladakh region is in a very bad shape as not much time is left for closure of Zoji-La for the winter. If the flow of traffic is not regulated properly and in time, supply and stocking of essential items of civilians as well as the Army will be adversely affected.

I, therefore, urge upon the Government of India to ensure proper coordination between the Army, the Border Roads Organisation and the civilian agencies for smooth flow of traffic so that stocking of essential commodities and other defence supplies to Lakakh could be made well before the closure of Zoji-La.

[Translation]

(vi) Need to direct Food Corporation of India to construct a godown in Khalilabad Tehsil of Basti district Uttar Pradesh

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad): Sir, I would like to give a notice under Rule 377.

In order that the farmers get remunerative price for their produce and are saved from the exploitation by middle-men, the Government for the last several years fixed the support price for their wheat production and made arrangements for its purchase. Under this policy, various departments purchase wheat from the farmers. But due to lack of proper arrangements for their storage, large quantities of wheat get rotten while lying in the open and getting wet. In the Basti district of Uttar Pradesh also, for want of proper storing facilities, large quantities of wheat purchased from the farmers get wet and are spoiled every year and at times wheat is not purchased from the farmers on the plea that there is no proper room for storing it.

I, therefore, request the hon. Minister of Food and Civil Supplies to issue immediate instructions for the construction of a 50-tonne capacity godown in the Khalilabad Tehsil of Basti district by the Food Corporation of India so that the entire quantity of wheat produced by the farmers is purchased and saved from getting rotten.

[English]

(vii) Need to instal electronic equipment in the new telephone exchange at Nanded.

SHRI ASHOK SHANKARRAO CHAVAN (Nanded): I am making statement under Rule 377.

Nanded District in Maharashtra is one of the fastest developing districts of the state